

Samaj, Maharishi Dayanand Saraswati. The top leaders of the country offer their prayers and have blessings at Dargah Sharif and temple of Brahmaji. The famous Mayo college and other educational institutions are also situated there where people come for studies. There are many tourist spots like Akbar Fort, Magazine, Aana Sagar, Adhai Din Ka Jhompra, Nasian etc. But it is very unfortunate that although it is a central place of Rajasthan, it is not connected with broad gauge railway line. As a result thereof lakhs of passengers have to face inconvenience in travelling. The city is lagging behind in the economic and industrial field as it is not linked with broad gauge line. Big industries are not being established there. Therefore, Ajmer should be linked with broad gauge line immediately for its all round development. The long awaited and pending Delhi-Ahmedabad meter gauge line (*via* Rewari-Alwar-Jaipur-Phulera-Ajmer-Beawar-Marwar Junction-Abu Road-Mehsana) immediately so that long awaited aspirations of the people could be fulfilled and Rajasthan may also get rid of its backwardness.

- (iv) **Need for reservation for Scheduled Castes and Scheduled Tribes in all fields of activities**

SHRI RAM KRISHAN YADAV (Azamgarh): Mr. Chairman, Sir, the Scheduled Castes and Scheduled Tribes people have reservations in the Lok Sabha, State Legislative Assemblies and Government services, but basic changes in the social and academic life of the Schedule Castes and Scheduled Tribes people cannot be brought about with mere reservations. The local bodies are the base of democracy. They do not have any representation on the posts of Chairman, Zila Parishad, Municipal Committee, Town Area Committee and Block Pramukh. In order to get representation in Legislative Councils and Rajya Sabha, they have to depend on political parties. Their representation on the posts of the Governors, the High Commissioners, the Ambassadors and Vice Chancellors is negligible. There is no reservation for them in the Semi-Government institutions either. The Hindu Scheduled Castes and Scheduled Tribes

cannot become priests or heads of Mathas because of Varna System. There should be reservations in the Semi-Government posts and amendment should be carried out in Hindu laws for making reservations for the Scheduled Castes and Scheduled Tribes for priests and heads of Mathas. The quota fixed earlier in the services for the Scheduled Castes and the Scheduled Tribes should be filled in immediately. It will bring extensive social and academic changes in the life of the Scheduled Castes and Scheduled Tribes. I would like to request the Government that the constitution and law should be amended immediately to ensure reservation in all fields of activities.

[English]

- (v) **Need to take steps to enable Northern Districts of Malabar to receive Malayalam Programmes from Trivandrum Doordarshan**

SHRI MULLAPPALLY RAMACHANDRAN (Cannanore): The people of Cannanore, Kasargod, Wyanad and parts of Calicut districts of Malabar have been eagerly looking forward to receiving Malayalam programmes being telecast by Doordarshan Kendra of Trivandrum. While other parts of Kerala have long since been fortunate in enjoying regional programmes being telecast by Trivandrum Doordarshan, these areas in Malabar are deprived of this opportunity. Time and again the matter has been represented but no positive steps have been taken although assurances have been made in this connection. Events and happenings in Malabar area are not being covered by programmes of Trivandrum Doordarshan. Programmes on Trivandrum Doordarshan are mostly confined to southern districts.

It is, therefore, my earnest request that immediate steps may be taken to enable the four northern most districts of Malabar to receive Malayalam programmes from Trivandrum and the ensure that Trivandrum Doordarshan gives due coverage to events and incidents occurring in Malabar area.